Annexure-5

Name of the corporate debtor: BEST BAZAAR RETAIL LLP; Date of commencement of liquidation: 17/04/2023; List of stakeholders as on: 17/06/2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commissioner of Commercial Taxes, West Bengal	West Bengal		19/09/2020	30,75,052	30,75,052	Statutory Authorities		Yes	35	Nil	Nil	Nil	Nil	Claim receipt in CIRP is taken
2	Income tax department, Office of the income tax officer, TDS	West Bengal		21/09/2020	1,21,120	1,21,120	Statutory Authorities		Yes	1	Nil	Nil	Nil	Nil	Claim receipt in CIRP is taken
3	Employees' State Insurance Corporation	West Bengal		22/05/2023	23,10,439	23,10,439	Statutory Authorities		Yes	26	Nil	Nil	Nil	Nil	Claim receipt in Liquidation period
4	Employees' Provident Fund Organisation	West Bengal		06/05/2023	9,732	9,732	Statutory Authorities		Yes	0	Nil	Nil	Nil	Nil	Claim receipt in Liquidation period
5.	The Commissioner, Central Goods & Service Tax and Central Excise Howrah Commissionerate	West Bengal		17/05/2023	1315300	1315300	Statutory Authorities		Yes	15	Nil	Nil	Nil	Nil	Claim receipt in Liquidation period
	Total				68,31,643	68,31,643									